

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 33 of 2015**

**Dated: 20<sup>th</sup> July, 2015**

**In the matter of:-**

**State Load Despatch Centre, Gujarat Energy  
Transmission Corporation Ltd.**

**...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ...Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list  
the matter on **20.08.2015.**

**COURT MASTER**